

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.2434
TO BE ANSWERED ON 15.03.2023**

**CONSTRUCTION OF OVER BRIDGE IN TRIBAL AREAS OF
MAHARASHTRA**

†2434. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has taken/proposes to take any steps to construct over bridge in wadsa in Gadchiroli district, Aamgaon in Gondia district and in Brahmapuri rail line in Chandrapur district under tribal areas of the State of Maharashtra;**
- (b) if so, the details thereof; and**
- (c) if not, the reasons therefor?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (c): Yes, Sir. Details are as under:

- 1) A subway in lieu of level crossing (LC) No. GCF-59 at Km. 1105/01 Wadegaon-Wadsa section in Wadsa (Gadchiroli Dist.) has been constructed and LC closed. At present there is no LC.**
- 2) There is a LC No. GCF-64 at Km. 1116/6-7 in Brahmapuri yard. Replacement of level crossings (LCs) is done by providing ROBs/Road Under Bridges (RUBs) in lieu of LCs or through direct closure by diversion of road traffic to nearby ROB/RUB/LC. Elimination of LCs is taken up by Railways (except on National Highway Corridors or where State Govt./Road Owing**

Authority/Local Authority wants to take up the works at their own cost) in phases depending on its priority, feasibility and availability of funds.

3) There are 05 LCs in Aamgaon in Gondia Dist. LC wise status of construction of ROBs/RUBs is as under;

i) Constrsuction of ROBs in lieu of LC Nos. 493 at Km. 974/7-9 and 498 at Km. 980/23-25 is being done by National Highways Authority of India (NHAI) at their own cost on single entity basis as per Memorandum of Understanding (MOU) signed between Ministry of Railways and Ministry of Road Transport Highway (MORTH/NHAI). General Arrangement Drawing (GAD) has been approved by Railway.

ii) Contract for ROB in lieu of LC No. 496 at Km. 970/27-29 has been awarded. Land acquisition for approaches is in progress by State Govt.

iii) RUB in lieu of LC No. 494 at Km. 975/11-13 is in progress.

iv) ROB work is sanctioned in lieu of LC No. 501 at Km. 986/9-11 in December'2022. Work is in initial stage of planning.
